

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC. VII-51/1997/5818 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta,

Dated Guwahati, the 16<sup>th</sup> August, 2022.

Sub:- **Station leave permission.**

Ref:- Your Email dtd. 10.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 10.08.2022 till the morning of 11.08.2022**, has been granted. The Addl. District & Sessions Judge, FTC, Barpeta and in his absence the next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/5819/A, dated 16'08'2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Pdt*